## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 08/111/10 **CA. NO**.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2016

NAME OF THE COMPANY: Dr. N.P.S Chawla V/s. Vangage Constructions Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT: 634A** 

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

SHAILES HISUMAN Ach Jespondark Sharlash Suma

Mr. Anand Mishra Adv J Petitioner Shruk.

2. Shuchi Sejwar Adv J Petitioner

## ORDER

Ld. Counsels have apprised this Bench that the Company Appeal is pending in the Hon'ble High Court of Delhi. The same was listed yesterday wherein an undertaking is given that they would seek an adjournment in the present proceedings today.

2. The next date of hearing before the Hon'ble High Court of Delhi is 14.12.2016. Accordingly, re-notify this case on 20.12.2016.

(Ina Malhotra) Member Judicial